

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 35/KB/2018

Politeness is absent

Op.

Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th April 2018, 10.30 A.M

Name of the Company		Electro Pole Products Pvt.Ltd.-Vs-APE Power Pvt. Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI,
Practising Company Secretary

Corporate Debtor

Souveni

13/4/2018

ORDER

Ld. Counsel for the corporate debtor is present. Nobody is appearing from the side of the operational creditor.

From the submissions of the Pr. CS, as directed, rejoinder was filed on 11/04/2018. It is recorded. However, there is no representation from the side of the operational creditor.

List it on 20/06/2018 for hearing.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)